

Scheme Prepared by Merchant Banking Division of S. B. I. for Five Star Hotels

5147. SHRI SURESH KURUP : Will the Minister of FINANCE be pleased to state :

(a) whether Merchant Banking Division of the State Bank of India has prepared a scheme for five star hotels;

(b) the number of hotels coming under the scheme;

(c) whether Leela Penta Hotel is one among them; and

(d) the salient features of this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). The Merchant Banking Division of the State Bank of India has not prepared any scheme for five star hotels.

In terms of the provisions of Section 44 of the State Bank of India Act, 1955 information relating to individual constituents of the bank can not be disclosed.

Proposal for Export of Goods to Iran

5149. PROF. RAMKRISHNA MORE : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received any proposal from the Federation of Indian Exports Organisation for exporting goods to Iran;

(b) if so, the details thereof; and

(c) the reaction of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

Opening of New Branches of Nationalised Banks in Maharashtra

5150. SHRI BANWARI LAL PUROHIT : Will the Minister of FINANCE be pleased to state :

(a) whether there is a proposal under

consideration of Government to open new branches of nationalised banks in Maharashtra during the Seventh Plan period;

(b) if so, the locations where the branches are likely to be opened; and

(c) the extent to which the rural people of the villages in the State will be benefited ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The branch licensing policy for the Seventh Five Year Plan Period is being finalised. Opening of new branches of nationalised banks in Maharashtra during this period will be considered in the light of the above policy. It is not possible to indicate at this stage the locations where branches of nationalised banks are likely to be opened as well as the extent to which the people of the villages in the State will be benefited, as a result of new branches.

Opening of Urban Cooperative Banks in Amravati and Nagpur

5151. SHRI BANWARI LAL PUROHIT : Will the Minister of FINANCE be pleased to state :

(a) whether there is a proposal under the consideration of Government to open urban cooperative banks in the Amravati and Nagpur districts of Maharashtra;

(b) if so, whether any study has been made by the Reserve Bank of India in this regard;

(c) if so, the details thereof; and

(d) when a final decision is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). The Reserve Bank of India has informed that at present two proposals for setting up urban cooperative banks in Nagpur and Amravati districts are under consideration. The registration of following two banks as primary urban banks by the State Cooperation Department has been approved by the RBI :

Name	Date of clearance by RBI
1. Dr. Babasaheb Ambedkar Co-op. Bank Ltd., Nagpur	12-12-83
2. Samata Urban Co-op. Bank Ltd., Nagpur	5-12-84

The RBI has further informed that during last one year following two banks have been licensed by them in the districts of Amravati and Nagpur :

Name	Date of Licence
1. Sadhana Sahakari Bank Ltd., Nagpur	5-7-84
2. Anjangaon Surji Nagri Sahakari Bank Ltd., Anjangaon Surji, Distt. Amravati	8-2-85

The RBI has got a joint feasibility study done of the proposal relating to Peoples Urban Co-operative Bank, Nagpur. The study report is under consideration of RBI. No final decision has yet been taken in the matter.

Raids on Builders at Bombay by I.T. Department

5152. SHRI BANWARI LAL PUROHIT : Will the Minister of FINANCE be pleased to state :

(a) whether during the last week of March, 1985 the Bombay Income Tax Department has raided at the business and residence premises of two builders at Bombay;

(b) if so, whether a large number of incriminating documents have been seized during the raids;

(c) if so, full details thereof; and

(d) what further steps have been contemplated by Government in this regard to book the culprits ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI) : (a) No, Sir.

(b) to (d). Do not arise.

Setting up of Regional Rural Banks in Haryana

5153. SHRI RAM PRAKASH : Will the Minister of FINANCE be pleased to state :

(a) the number of Regional Rural Banks set up by the Central Government in Haryana in consultation with the Nationalised Bank of Agriculture and Rural Development;

(b) whether Government of Haryana have contributed their share of 15 per cent of the total paid up capital;

(c) whether Union Government have issued necessary orders notifying the banks of their location, headquarters and area of operation, etc. and if not, the reasons for such an inordinate delay; and

(d) the average gap between receipt of contribution from the State and setting up of the banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI) : (a) At present there are four Regional Rural Banks in Haryana which have been set up in terms of section 3(1) of the Regional Rural Banks Act 1976 (21 of 1976).

(b) In terms of section 6(5) of the above mentioned Act, every State Government contributes 15 per cent of the issued share capital of a Regional Rural Bank. In respect of the Regional Rural Banks set up in Haryana so far, the State Government have subscribed their share capital in the equity of the Regional Rural Banks.

(c) Yes, Sir.

(d) The existing reporting system does not yield information regarding the dates of receipt of contributions by the regional rural banks from the State Government. Generally, such contributions are released to the concerned Regional Rural Bank soon after the bank comes into existence.

Assistance to Beneficiaries under I.R.D.P. by Nationalised Banks in Bhadrak (Orissa)

5154. SHRI ANANTA PRASAD SETHI : Will the Minister of FINANCE be pleased to state :